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National Highways in Gujarat

*219. SHRI SARADA MOHANTY: SHRI VITHALBHAI M PATEL

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether Government have received any proposals for new National Highways in Gujarat and Orissa; and
- (b) if so, the roads which are proposed to be declared National Highways during the Eighth five year plan period there?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI JAGDISH TYTLER): (a) Yes, Sir.

(b) Pending finalisation of the 8th Five Year Plan, no decision in this regard has been taken.

Setting up of Maternity Centres in Delhi

- *220. SHRI SYED SIBTEY RAZI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that Government have set up three maternity centres with Gynae facilities under C.G.H.S. in South Delhi:
- (b) whether Government propose to set up similar centres in Other parts of Delhi;
 - (c) if so, what are the details thereof; and
 - (d) if not, what are the reasons therefor?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI M. L. FOTEDAR): (a) The CGHS have set up Maternity Centres, one each, at the following places:—

- (i) Kalkaji
- (ii) Srinivaspuri
- (iii) R.K! Puram.
- (b) and (c) There is no such proposal under consideration of the Government at present.
- (d) Due to under-utilisation of existing Maternity Centres and financial constraints, it is not proposed to set up any new Maternity Centres in Delhi.

Notification Banning Location of any Industry in the Aravalli Ranges

- 2000. DR. SANJAYA SINH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether it is a fact that Government have issued a notification banning location of any industry in the Aravalli ranges which includes the Gurgaon Distt, of Haryana;
- (b) if so, what are the details in this regard;
- (c) whether it is a fact that the notification would prevent the Government of Haryana from setting up any industry in Gurgaon; and
- (d) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) and (b) The Notification issued on 9th January, 1992 prohibits the carrying on of the following activities except with the prior permission of the Union Government:

- Location of any industry;
- All mining operations;
- Cutting of trees;
- Cattle interference in Sariska National Park and Sariska sanctuary;
 and
- Construction of clusters of dwelling units, farm houses, community centres etc. as well as electrification.
- (c) and (d) No, Sir, Environmentally compatible projects with prior permission of the Union Government can still be carried on.

Ganga Action Plan

2001. DR. SANJAYA SINH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact the parameters for meaning the cleanliness of the Ganga waters are not adequate as per the newsitem captioned "Ganga Action Plan—Stricter Purity criteria urged", which appeared in the Indian Express dated 21st January, 1992;
- (b) if so, what are the details in this regard; and
 - (c) what remedial steps